# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 25.11.2021 (THURSDAY)

# COURT – II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

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S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Innovative Construventures Pvt & Anr.	Dhaval Deshpande	Avinash Khanolkar-
	(Ins) No. 470 of	Vs.		R2 & R3
	2019	Brainer Trade and Fin-Tech Pvt Ltd		Anagha
		With		Anasingaraju
2.	Comp. App. (AT)	Innovative Construventures Pvt & Anr.	Dhaval Deshpande	Avinash Khanolkar-
	(Ins) No. 486 of	Vs.		R2&3
	2019	Brainer Trade and Fin-Tech Pvt Ltd.		Anagha
				Anasingaraju

#### For Admission (After Notice)

3.	Comp. App. (AT)	State of West Bengal	Arushi Arora	Soumya Dutta-R1
	(Ins) No. 330-331	Vs.		
	of 2020	Keshav Park Pvt. Ltd. & Anr.		

## For Hearing

4.	Comp. App. (AT)	Dheeraj Wadhawan	Mahesh Agarwal	Liz Mathew
	(Ins) No. 785 of	Vs.		Rohan
	2020	The Administrator		Rahadhyaksha
		Dewan Housing Finance Corporation		
	(PH)	Ltd.		
		With		
5.	Comp. App. (AT)	Union Bank of India on Behalf of the	Raunak Dhillon	C Rashmikant
	(Ins) No. 370 of	Committee of Creditors of Dewan		Rohan Dakshini
	2021	Housing Finance Corporation Ltd.		Bhavin Shah
		Vs.		Shweta Jaydev-R1
		Kapil Wadhawan & Ors.		Liz Mathew
	(PH)			Sonali Jain-R2
		With		Anirudh Krishnaa
6.	Comp. App. (AT)	The Administrator, Dewan Housing	Liz Mathew	Rohan Dakshin
	(Ins) No. 376 –	Finance Corporation Ltd.		Bhavin Shah
	377 of 2021	Vs.		Himanshu Satija-R1
	(DII)	Kapil Wadhawan & Ors.		Vivek Shetty-R3
	(PH)			Ashish Bhan
		With		Aayush Mitruka-R4
7.	Comp. App. (AT)	Piramal Capital & Houshing Finance	Aayush Mitruka	Mahesh Agarwal
	(Ins) No. 393 of	Ltd.		Ankur Saigal
	2021	Vs.		Divyang
		Kapil Wadhawan & Ors.		Chandirmani-R1
	(PH)			Sonali Jain
	(* **)			Naveen Nath-R2
		With		Raunak Dhillon-R3

8.	Comp. App. (AT) (Ins) No. 461 of 2021	Union Bank of India on Behalf of Committee of Dewan Housing Finance Corporation Ltd. Vs. National Housing Bank & Anr. With	Raunak Dhillon	Negandhi Shah Mohammed Himayatullah Radhika Venugopal- R1 Liz Mathew
9.	Comp. App. (AT) (Ins) No. 476 of 2021 (PH)	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
10.	Comp. App. (AT) (Ins) No. 506 of 2021 (PH)	With Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors.	Ashish Virmani	Raunak Dhillon Ashish Bhan Sonali Jain-R1 Raunak Dhillon-R3 Pooja Mahajan-R4
11.	Comp. App. (AT) (Ins) No. 507 of 2021 (PH)	With Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  With	Ashish Virmani	Ketan Gaur-R6 Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Pooja Mahajan-R4 Ashish Bhan
12.	Comp. App. (AT) (Ins) No. 516 of 2021 (PH)	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Ketan Gaur-R6
13.	Comp. App. (AT) (Ins) No. 538 of 2021 (PH)	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.  With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
14.	Comp. App. (AT) (Ins) No. 539 of 2021 (PH)	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors.  With	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4
15.	Comp. App. (AT) (Ins) No. 546 of 2021 (PH)	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors.  With	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Chitra Rentala-R3
16.	Comp. App. (AT) (Ins) No. 552 of 2021 (PH)	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3
		With	1	

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17.	Comp. App. (AT)	M K Pandey	Sujeet Kumar	Raghav Shankar
	(Ins) No. 607 of	Vs.		Navneet R-R1
	2021	R. Subramania Kumar,		Ketan Gaur
		Administrator DFHL & Ors.		Dhritiman Roy-R2
				Raunak Dhillon-R3
		With		
18.	Comp. App. (AT)	Kapil Wadhawan	Mahesh Agarwal	Navneet
	(Ins) No. 647 of	Vs.		Vasudha Jain-R1
	2021	Administrator of Dewan Housing		Ashish Bhan
	(PH)	Finance Corporation Ltd. & Anr.		Chitra Rentala
	(111)	With		Samriddhi Shukla-R2
19.	Comp. App. (AT)	SESA Group Employees Provident Fund	Pallav Mongia	Liz Mathew-R1
	(Ins) No. 677 of	& Ors.		Raunak Dhillon-R2
	2021	Vs.		Isha Malik
		Dewan Housing Finance Corporation		Ashish Bhan-R3
		Ltd. & Ors.		
		With		
20.	Comp. App. (AT)	Uttar Pradesh State Power Sector	Geetanjali Shahi	Raunaq Dhillan
20.	(Ins) No. 759 of	Employees Trust	Geetanjan Sham	Raunaq Diiman
	2021	Vs.		
		Dewan Housing Finance Corporation		
	(PH)	Ltd. & Anr.		
	, ,			
		With		
21.	Comp. App. (AT)	With Uttar Pradesh Power Corporation	Geetanjali Shahi	Rohan
21.	Comp. App. (AT) (Ins) No. 760 of	Uttar Pradesh Power Corporation	Geetanjali Shahi	
21.	Comp. App. (AT) (Ins) No. 760 of 2021		Geetanjali Shahi	Rohan Rajadhyaksha Vasudha Jain-R1
21.	(Ins) No. 760 of	Uttar Pradesh Power Corporation Contributory Provident Fund Trust	Geetanjali Shahi	Rajadhyaksha
21.	(Ins) No. 760 of	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs.	Geetanjali Shahi	Rajadhyaksha Vasudha Jain-R1
21.	(Ins) No. 760 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.	Geetanjali Shahi	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon
21.	(Ins) No. 760 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation	Geetanjali Shahi Pallav Mongia	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon
	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT)	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With	J	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2
	(Ins) No. 760 of 2021 (PH)	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With  Balco Employee's Provident Fund Vs.	J	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2 Vasudha Jain
	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT) (Ins) No. 800 of	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund	J	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew
	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT) (Ins) No. 800 of	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With  Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation	J	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain
22.	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT) (Ins) No. 800 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With	Pallav Mongia	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala
	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT)	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With Ajay Kumar Thakur	J	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew
22.	(Ins) No. 760 of 2021  (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT) (Ins) No. 852 of	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With Ajay Kumar Thakur Vs.	Pallav Mongia	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala
22.	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT)	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With Ajay Kumar Thakur Vs. R. Subramania Kumar,	Pallav Mongia	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew
22.	(Ins) No. 760 of 2021  (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT) (Ins) No. 852 of	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With Ajay Kumar Thakur Vs.	Pallav Mongia	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew
22.	(Ins) No. 760 of 2021  (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT) (Ins) No. 852 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Pallav Mongia  Sujeet Kumar	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew Ketan Gaur
22.	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT) (Ins) No. 852 of 2021  Comp. App. (AT)	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.  Vineet Khosla	Pallav Mongia	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew Ketan Gaur  Manisha Agarwal
22.	(Ins) No. 760 of 2021  (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT) (Ins) No. 852 of 2021  Comp. App. (AT) (Ins) No. 1124-	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With  Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With  Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.  Vineet Khosla Vs.	Pallav Mongia  Sujeet Kumar	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew Ketan Gaur  Manisha Agarwal R.P. Agarwal-R1
22.	(Ins) No. 760 of 2021 (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT) (Ins) No. 852 of 2021  Comp. App. (AT)	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.  Vineet Khosla Vs. Edelweiss Asset Reconstruction	Pallav Mongia  Sujeet Kumar	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew Ketan Gaur  Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2
22.	(Ins) No. 760 of 2021  (PH)  Comp. App. (AT) (Ins) No. 800 of 2021  Comp. App. (AT) (Ins) No. 852 of 2021  Comp. App. (AT) (Ins) No. 1124-	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.  With  Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.  With  Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.  Vineet Khosla Vs.	Pallav Mongia  Sujeet Kumar	Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2  Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala  Liz Mathew Ketan Gaur  Manisha Agarwal R.P. Agarwal-R1

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1. Notice Board

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